DISTRICT SKILL COMMITTEE

*375 DR.SANJEEV KUMAR SINGARI:
SHRIMATI CHINTA ANURADHA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:
(a) the details of the beneficiaries under the District Skilling Committees;
(b) the number of District Skilling Committees in Andhra Pradesh;
(c) whether the Government plans to involve more local level participation and decision making in its skill development efforts via the DSCs; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)

(a) to (d) A Statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA
STARRED QUESTION NO. *375 ASKED BY DR. SANJEEV KUMAR SINGARI AND
SHRIMATI CHINTA ANURADHA, HON’BLE MP, LOK SABHA TO BE ANSWERED ON
27.03.2023, REGARDING ‘DISTRICT SKILL COMMITTEE’.

(a) Setting up of District Skill Committee (DSC) is an important initiative towards
decentralization of planning and monitoring of skill development programmes at the
district level. The Committee is headed by District Magistrate/ District Collector, with
various stakeholders in the skilling ecosystem, including representatives of relevant line
departments, financial institutions, and employers, as members. The DSCs are mandated
with preparation of District Skill Development Plans (DSDPs) to align skill development
programmes at the district level with local requirements of skilled manpower and
aspirations of the youth.

(b) The number of District Skill Committees in the State of Andhra Pradesh is 23.

(c) and (d) Inclusion of Municipal Commissioner or a representative from the Urban
Local Body (ULB) to be a part of the DSC to strengthen better coordination of skilling
efforts in each district was approved in July, 2021 and State Skill Development Missions
were apprised accordingly for the needful action.

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